

Rajya Sabha on the 20th December, 1973 and state:

(a) whether the New Delhi Municipal Committee has cleared the long due electricity arrears which it owed to the Delhi Municipal Corporation; and

(b) if so, what are the details thereof?

गृह मंत्री (श्री उमाशंकर दीक्षित) :
(क) तथा (ख) नई दिल्ली नगरपालिका, दिल्ली नगर निगम की बिजली कर की मांग का प्रतिरोध करती रही है। दिल्ली के उप-राज्यपाल ने नई दिल्ली नगरपालिका को बिजली कर की बकाया रकम और निगम की चालू देय राशि का भुगतान करने की सलाह दी थी। नई दिल्ली नगरपालिका ने उप-राज्यपाल से पुनः अभ्यावेदन किया है और मामला उप-राज्यपाल के विचाराधीन है।

†[THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT): (a) and (b) The New Delhi Municipal Committee has been contesting the demand of electricity tax made by the Municipal Corporation of Delhi. The Lt. Governor, Delhi advised the New Delhi Municipal Committee to pay the arrears of the electricity tax and current dues to the Corporation. The N.D.M.C. has again made a representation to the Lt. Governor and the matter is under the consideration of the Lt. Governor.]

Cases of corruption against officials of the Archaeological Department

*234. DR. Z. A. AHMAD: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a case of corruption involving officials of the Archaeological Department is pending with the CBI for the last 12 years; and

(b) if so, what are the reasons for delay in disposing of the case?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b) No

† [] English translation.

such case is pending with the Central Bureau of Investigation for the last 12 years. However, in one case, registered by the Central Bureau of Investigation in 1965 against some officials of the Archaeological Department, a charge sheet was filed in the court on 26-6-1968, after the completion of the investigation. That case is pending trial since then.

Small Scale Industries in Jammu and Kashmir

*235. SHRI SALIL KUMAR GAN-GULI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of small scale industries set up with Central assistance in Jammu and Kashmir since 1948;

(b) what is the amount invested in such industries; and

(c) what is the number of industrial workers in these industries in that State?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) By 1973, the number of small scale units registered with the Directorate of Industries, Jammu and Kashmir was 2138.

(b) and (c) A National Census of small scale industries is currently in progress and the information regarding employment and investment in these units covered by the Census is expected to be available by the end of 1974.

समाज के निर्धनतम वर्ग से संबंधित लोग

*236. सरदार कुमार सं० चं० आंध्रे :

श्री सुब्रमण्यन् स्वामी :

श्री ओइम् प्रकाश त्यागी :

क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) पांचवी पंचवर्षीय योजना के दौरान विकास कार्यक्रमों एवं नीतियों के परिणामस्वरूप समाज के निर्धनतम